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- (b) whether complaints have been received by his Ministry that Indian visitors abroad particularly, Members of Parliament have not been treated and assisted satisfactorily by the Indian Missions:
- (c) what is the number of complaints received during 1980; and what is the nature of such complaints;
- (d) what are the details tit the guide!ines issued by hig Ministry to these Missions and to what extent they have been asked to help the Indian visitors?

THE MINISTER OF **EXTERNAL** AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (d) Over the years the Ministry of External Affairs has consistently directed all its missions abroad to deal with All Indian visitors with courtesy and politeness and to provide them necessary assistance. Following relevant recommendations the the recent report of the contained in Estimates Committee (the 29th Report) a special circular letter was addressed to all the Missions on the 17th April, 1979.

The circular instructions to the Missions stress the importance of extending all djue courtesies and facilities to visiting Indian dignitaries and particularly to Members of Parliament and rendering consular services in a courteous and helpful manner to all Indian visitors. Since the issue of the instructions no complaints have been received by the Government about the non-observance of these instructions.

Delhi slaughter house

750. SHRIMATI PRATIMA BOSE: SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the Minister of HEALTH be pleased to refer to the Unstarred Question 1273 given in the Rajya Sabha on 28th March, 1980 and state:

- (a) whether it is a fact that about 20 dead buffaloes were lying outside the slaughter house. Delhi on 30-5-80 and 31-5-80 and they were not re* moved for about 24 hours:
- (b) if so, what are the reasons therefor; and
- (c) what remedial measures Government have taken or propose to take to stop such a menace?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No such incident was observed or reported on 30-5-80 and 31-5-80.

(b) and (c) Do not arise.

Impersonation cases of G.P.F. WUB drawals in Railways

751. SHRIMATI SUSHILA SHAN-KAR ADIVARKAR: SHRI SWAMI DINESH CHANDRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any cases of wrongful withdrawals during the last one yeas from G. P. Fund accounts of railway employees with headquarters of Northern Railway at Ferozepur by persons other the employees, than made hv misrepresentation of facts, forgery and impersonation, have come to Government's notice;
- (b) if so, what is the number and details thereof; and
- (c) whether any such representations from the concerned employees of Pathankot routed through some Members of Parliament have been received by Government; if so, what action has been taken to bring the culprits to book and to make good the losses to the employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI 1 MALLIKARJUN): (a) Yes.

[RAJYA SABHA]

- (b) In 24 cases withdrawals from provident fund accounts, by persons other than the actual subscribers, came to notice. The amount involved works out to Rs. 48,000/- approximately. The names of staff from whose provident fund accounts the amounts have been withdrawn fraudulently are given in the statement enclosed.
- (c) Representations from 10 employees of Pathankot were received through Shri Rafiq Zakaria, M.P. vide his let^r dt. 27-3-1980. An investigation into the matter has been made by the Northern Railway Administration. In the light of the results of the investigation, further action will be taken by the Rly. Administration to bring the culprits to book and to make good the losses to the employees.

Statement

Names of staff from whose provident fund account amounts have been fraudulently withdrawn,

- S Shri S. No.
 - Faqir Singh S/o Pritam Singh, L.P./PTK.
 - 2. Lal Chand S/o Sita Ram, Waterman, PTK
 - 3. Sain Das S|o Wason, Waterman, Pathankot
 - 4. Saran Dass S/o Ram Ditta, L.P./PTK.
 - 5. Roshan Lal S/o Nandoo Ram, Box Porter, PTK.
 - 6. Moti Ram S/o Sital Ram, L.P./ PTK.
 - 7. Nanak Chand S/o Raseela Ram, Tele Peon/PTK.
 - 8 Mani Ram S/o Tharu Ram, LP/PTK.
 - Singh. 9. Onkar Singh So Hari LP/LDH.
- 10. Ram Kishan S/o Sadhu Ram, LP/LDH.

- to Questions 11. Darshan Singh S/o Hazura Singh, LP/KUP.
- 12. Chaju Ram S/o Rukam Chand LP|ASR.
- 13 Tirath Ram S/o Milkhi Ram, LP/ASR.
- 14. Baboo Ram S/o Jai Singh, LP/ ASR.
- 15. Gorakhu S/o Subhash Beli, V/ Porter Baijnathparola.
- 16. Mohan Lal S/o Nika Ram
- 17. Behari Lal S/o Munshi Ram, Waterman/Ahmedgarh.
- 18. Mangal S/o Panchi Pointsman, Ahmedgarh.
- 19. Chajju Ram S/o Nanak Chand, LPPTK.
- 20. Dila Ram S/o Farja Ram, LP/ LDH.
- 21. Rupa S/o Agya Ram, LP/MET.
- 22. Ram Saran S/o Thare Ram, LP/LDH.
- S/o Hari Ram, 23. Isher Dass Waterman.
- 24. Sant Ram S/o Shiv Dass, LP/ LDH.

European Human Rights Commission

752. DR. LOKESH CHANDRA SHRIMATI AZIZA IMAM: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the European Human Rights Commission has prepared a report on the British immigration policy; and
- (b) if so, what are the findings of this Commission?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Government are